

THE HIGH COURT OF MANIPUR AT IMPHAL

Annexure – I

PENDENCY POSITION IN THE HIGH COURT AS ON 31.12.2013

Type of Cases	Pendency as on 01.01.2013	Institution of cases during the year 2013	Disposal of cases during the year 2013	Total Pendency as on 31.12.2013
Civil	4341	2033	2613	3761
Criminal	59	97	64	92
Total	4400	2130	2677	3853

Annexure – II

AGE WISE PENDENCY POSITION IN THE HIGH COURT AS ON 31.12.2013

Type of Cases	Age wise pendency as on 31.12.2013				Total Pendency as on 31.12.2013
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	1034	2253	461	13	3761
Criminal	41	51	0	0	92
Total	1075	2304	461	13	3853

Annexure – III

PENDENCY POSITION IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2013

Type of Cases	Pendency as on 01.01.2013	Institution of cases during the year 2013	Disposal of cases during the year 2013	Total Pendency as on 31.12.2013
Civil	5364	4168	4258	5274
Criminal	8214	11350	11931	7633
Total	13578	15518	16189	12907

Annexure – IV

AGE WISE PENDENCY POSITION IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2013

Type of Cases	Age wise pendency as on 31.12.2013				Total Pendency as on 31.12.2013
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	2476	2093	584	121	5274
Criminal	3372	2197	1192	872	7633
Total	5848	4290	1776	993	12907

M.C. Nandini
SUPERINTENDENT: BENCH